NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017 MA No. 689/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

SHRI V. NALLASENAPATHY MEMBER (T)

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd. V/s.

Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

18 Ha Gandon Joshi Senior Counted Advicates

Mr Perhuan Sheenger, Adv. Jor Lesdation

Mr Humanshu Vidhani, Adv. Lesdation

Mr Sheeti Singh

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MA 689/2017 in CP No.66/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

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V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)